

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

123

C.P.No.369/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Orissa Sponge Iron & Steel Ltd.		
Under Section	441(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Pratik Sharm Ad. for applicant

Pratik Sharm
Ad.
14/08/18

ORDER

Ld. Counsel for the petitioner is present.

For further hearing list it on 29/08/2018.

Sd

(Jinan K.R.)
Member (J)